

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH : KOLKATA**

REGIONAL BENCH - COURT NO.2

Customs Appeal No.76486 of 2016

(Arising out of Order-in-Original No.KOL/CUS/COMMISSIONER/PORT/52/2016 dated 25.05.2016 passed by Commissioner of Customs (Port), Kolkata.)

**Shri Vikram Bole, Director
M/s. Katras Ceramics & Refractories Pvt.Ltd.**

...Appellant

VERSUS

Commissioner of Customs (Port), Kolkata

.....Respondent

APPEARANCE

Shri Arijit Chakraborty & Shri N.Chowdhury, both Advocates for the Appellant (s)

Shri S.Debnath, Authorized Representative for the Revenue

**CORAM: HON'BLE SHRI R. MURALIDHAR, MEMBER(JUDICIAL)
HON'BLE SHRI RAJEEV TANDON, MEMBER(TECHNICAL)**

DATE OF HEARING : 11.06.2024

DATE OF DECISION : 11.06.2024

The Appeal is abated. For order, see order of date in Customs Appeal No.76485 of 2016..

Sd/

**(R. MURALIDHAR)
MEMBER (JUDICIAL)**

Sd/

**(RAJEEV TANDON)
MEMBER (TECHNICAL)**

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